



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,15th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DETENTION</u>				
1	WP(C)/350/2020 WITH LCR, FIXED	MD. NIZAMUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<u>ADMISSION</u>				
2	WA/149/2021 B/O	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
3	WA/150/2021 B/O	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
4	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
<u>ORDERS</u>				
5	I.A.(CrI.)/256/2021 WITH LCR 4 FILES, P.B.-2, B/O in CrI.A./393/2019 WITH CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR. MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MS. A MESEN MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB SC, NCB
6	WITH CrI.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB

7 **WITH**
CrI.A./360/2019

SHRI RAM MILAN AND ANR
Versus
THE UNION OF INDIA AND ANR

MS. S K NARGIS
MS B HAZARIKA
MS N DAS
MS. A MESEN

SC, NCB

WITH
I.A.(CrI.)/258/2021
in CrI.A./360/2019

ABDUL KALAM
Versus
THE UNION OF INDIA AND ANR.

MS. S K NARGIS
MS. A MESEN

SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 15/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/212/2021 B/O (PDF COPY)	RAM KR BAISHYA Versus M. S. MANIVANNAN AND ANR	MR. A K BARUAH MR. D BORA	
2	WP(C)/2879/2021 B/O (PDF COPY)	ARATI KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	SC, HIGHER EDU SC, N C T E
3	WP(C)/3013/2021 B/O (PDF COPY)	AZIAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
4	WP(C)/3024/2021 B/O (PDF COPY)	MD. ALAL UDDIN Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
5	WP(C)/3036/2021 B/O (PDF COPY)	GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/3037/2021 B/O (PDF COPY)	KANCHAN MANDAL Versus THE STATE OF ASSAM 14 ORS.	MR. A MANNAF MR J HUSSAIN MD A S ALI	SC, PNRD GA, ASSAM
<u>ORDERS</u>				
7	I.A.(Civil)/1065/2021 IN WP(C) 2956/2021 (D/O) FIXED in WP(C)/2956/2021 WITH I.A.(Civil)/1085/2021	MEGHA GRANULES PVT LTD. AND ANR. Versus PUNJAB NATIONAL BANK AND ANR. SANDEEP KHAITAN Versus MEGHA GRANULES PVT. LTD. AND 2 ORS.	MR. B SHARMA MR. H DAS MR A GOENKA	SC, PNB MR B SHARMA
8	I.A.(Civil)/1077/2021 B/O (PDF COPY) in WP(C)/5459/2020 WITH WP(C)/5459/2020	GS 187316 P PNR AMIT KUMAR Versus THE UNION OF INDIA AND 15 ORS. GS 196492N OEM MANJUL PHUKAN AND 18 ORS. Versus THE UNION OF INDIA AND 15 ORS.	MR. P MAHANTA MS. P SAHARIA MR. P MAHANTA MS. P SAHARIA	MRS. R DEVI MRS. R DEVI ASSTT.S.G.I.

WITH
I.A.(Civil)/1087/2021
in WP(C)/5459/2020

GS 187849 X MSN TULSI RAM
Versus
THE UNION OF INDIA AND 15 ORS.

MR. P MAHANTA
MS. P SAHARIA

MS R DEVI

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LEAVE NOTE OF ADVOCATES FOR 15/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021
2) MR. R K D CHOUDHURY 09-06-2021 To 20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1223/2021	MOHAMMOD ALI @ PAKI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
2	Bail Appln./1230/2021	FAJILA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED MS M ROY	PP, ASSAM
<u>MOTION</u>				
3	AB/1255/2021	NARAYAN PRASAD AGARWALA Versus THE STATE OF ASSAM	MR. S C BISWAS L CHOUDHURY	PP, ASSAM
4	AB/1618/2021	M L HUSSAIN @ AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
5	Bail Appln./931/2021 WITH SCANNED COPY OF LCR, B/O	PRANJIT RABHA AND ANR Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
6	Bail Appln./997/2021 FIXED	UTSAV KADAM Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO	MS. S SARMA PP, ASSAM
7	Bail Appln./1086/2021 FIXED	AJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. P SHARMAH	PP, ASSAM
8	Bail Appln./1157/2021 FIXED	TAROIKUL ISLAM Versus THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED	PP, ASSAM
9	Bail Appln./1185/2021 FIXED	AMIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
10	Bail Appln./1186/2021 FIXED	SHAHIDUL ISLAM @ SAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM

BAIL HEARING

11	AB/724/2021 B/O	ABDUL RASID AND 2 ORS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
12	AB/994/2021 B/O	RAJIB MACHAHARY AND 3 ORS Versus THE STATE OF ASSAM	MR. J PAUL MR. A PAUL	PP, ASSAM
13	AB/1183/2021 B/O	SOFOR ALI @ SABUR ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	PP, ASSAM
14	AB/1186/2021 FIXED	MAHIR UDDIN AND 9 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
15	AB/1206/2021 B/O	HOBIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MR K U AHMED	PP, ASSAM
16	AB/1222/2021 B/O	JAKIR HOSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
17	AB/1283/2021 FIXED	PADMO BORO @ SHITAL BORO AND 2 ORS. Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
18	AB/1342/2021 FIXED	IKBAL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
19	AB/1439/2021 FIXED	MD. FARMAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
20	AB/1493/2021 FIXED	MD. MIRAZUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1225/2021	ABDUL KALAM AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
2	Bail Appln./1235/2021	JATIN CHANDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
3	Bail Appln./1237/2021	KAMAL NAYAN PAYENG @ KAMAL NAYAN PAYING Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED MR Z RAHMAN	PP, ASSAM
<u>MOTION</u>				
4	Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
5	Crl.Pet./346/2021 B/O	KUSUM LTD Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA	PP, ASSAM
6	AB/1237/2021	INTAJ ALI Versus THE STATE OF ASSAM	MS A HUSSAIN MR. M A LASKAR MR S AHMED	PP, ASSAM
7	AB/1540/2021 B/O	GUPTAMONI MEDHI Versus THE STATE OF ASSAM	MR A AHMED MR. S SHARMA	PP, ASSAM
8	AB/1541/2021 B/O	ROFIQUL ISLAM @ RAKIBUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR J ISLAM	PP, ASSAM
9	AB/1619/2021	BABITA RAY AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
10	AB/1621/2021	FARUK ALAM Versus THE STATE OF ASSAM	MR H GUPTA	PP, ASSAM
11	AB/1622/2021	KUDDUS ALI AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	PP, ASSAM

12	AB/1623/2021	SRI BISWAJIT BHATTACHARJYA Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./951/2021 FIXED	DHARAMPAL Versus THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA MR M RAHMAN	PP, ASSAM
14	Bail Appln./968/2021 FIXED	RAJU ALI Versus THE STATE OF ASSAM	MD A HUSSAIN	PP, ASSAM
15	Bail Appln./1055/2021 FIXED	MRIDUL BORO Versus THE STATE OF ASSAM	MR. A PAUL MD. M ALI	PP, ASSAM
WITH				
16	Bail Appln./1056/2021	NITISH BASUMATARY Versus THE STATE OF ASSAM	MR. A PAUL MD. M ALI	PP, ASSAM
<u>BAIL HEARING</u>				
17	AB/1101/2021 WITH LCR, FIXED	MD. JIYARUL ISLAM @ JIARUL HOQUE Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	SPL PP, WILDLIFE FOREST ASSAM PP, ASSAM
18	AB/1161/2021 FIXED	MOYNUL HOQUE Versus STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
19	AB/1386/2021 FIXED	VIJAY CH. RAY Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
20	AB/1448/2021 (PDF COPY), FIXED	JAMIR UDDIN LASKAR Versus THE STATE OF ASSAM	MR H RAHMAN MS P AGARWAL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1240/2021 B/O	HUMARA BEGOM @ HUMARA BEGUM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
2	Bail Appln./1241/2021 B/O	HAFIZUR KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
<u>MOTION</u>				
3	AB/1624/2021	ABDUL RAJJAQUE Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
4	AB/1630/2021 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM
5	AB/1633/2021	SANKAR NATH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR A DAS	PP, ASSAM
6	AB/1635/2021 B/O	ARMANUL HOQUE Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
7	AB/1636/2021	TRIDIP DEKA Versus THE STATE OF ASSAM	MR. S N KRISHNATRAYA	PP, ASSAM
8	AB/1637/2021 B/O	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
9	AB/1638/2021	MAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MRS. S ISLAM	PP, ASSAM
10	AB/1640/2021 B/O	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
11	AB/1643/2021	AHAD ALI Versus THE STATE OF ASSAM	MR. N ALAM MS H FATIMA	PP, ASSAM

ADMISSION

12	Crl.A./119/2021 B/O	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
	WITH I.A.(Crl.)/272/2021 in Crl.A./119/2021	ABDUL HAI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1066/2021 (PDF COPY), FIXED	WASHIM AKRAM Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
14	Bail Appln./1078/2021 FIXED	LOKMAN ALI Versus THE STATE OF ASSAM	MR N AHMED MR. A KALAM	PP, ASSAM
15	Bail Appln./1109/2021 (PDF COPY), FIXED	MRIDUL BARO @ MRIDUL BORO Versus THE STATE OF ASSAM	MR. R D BHUYAN MS E B GOGOI	PP, ASSAM
16	Bail Appln./1182/2021 FIXED	SAMSUL HAQUE @ DANGAR BABU @ NAGA Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
17	Bail Appln./1183/2021 FIXED	ISWAR NATH CHOUDHURY Versus THE STATE OF ASSAM	MR. S SHARMA MS D DAS	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/1457/2021 FIXED	RANJITA LAIMAYUM AND ANR Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS. S. TODI	PP, ASSAM
19	AB/1494/2021 FIXED	ABDUL MOTALEB AND 2 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
20	AB/1525/2021 FIXED	RAHIM BADASHA AND ANR. Versus THE STATE OF ASSAM	G UDDIN MR. Y SIKDAR	PP, ASSAM

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2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1172/2021	PAPU KAKOTI Versus THE STATE OF ASSSAM	MR. D HUSSAIN MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM
MOTION				
2	AB/1631/2021	NURUL HUDA HAZARI Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
3	WP(C)/2809/2021 FIXED	NABIAL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR H M R HOQUE	GA, ASSAM SC, PWD
BAIL HEARING (BA)				
4	Bail Appln./399/2021 P/H, SCANNED COPY OF CD, FIXED	SAROJ SARMA Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A CHAUDHURY MR. P K DAS MR. A BHATTACHARYA MS K TALUKDAR MR. D BORA MR. A BHATTACHARJEE	PP, ASSAM
5	WITH Bail Appln./2801/2020	DIBAN DEKA Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
6	WITH Bail Appln./2806/2020	DIBAN DEKA Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM

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| 2) | MR. R K D CHOUDHURY | 09-06-2021 | To | 20-06-2021 |